NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.A No. 322/KB/2017 (C.P NO. 983/2014)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M.

Name	of the Company	Kutir Udyog Kendra India	a Ltd	
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
Mar	, Mary	Shuterie, Ada	, Petitione	d.

2. N. GIURUMURTHY, FCA

3. TIAINLA Dy FreeTos

Ministery of Couponale 1.12.17
Affairs

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

List on 02/02/2018.

Sol

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)